

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Rejoinder not filed.

11/10/01

Bench

10. 20.09.01

At request further two weeks time is allowed, even after passing of last chance, to file rejoinder. Adjourned to 12.10.01.

[Signature]
Vice-Chairman.
2019
Member (J).

11. 12.10.2001

Heard Shri L. Das, for the petitioner who has filed Memo stating that he wants to withdraw the O.A. The prayer is allowed. The O.A. is disposed of as withdrawn.

Shri A.A. Bose, learned Sr. Standing Counsel is present and heard.

[Signature]
Vice-Chairman
Member (J)

Four copies of final order dt. 12.10.2001 issued to counsel for both sides.

[Signature]
S.O.C.D.

15/10/01